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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

ORIGINAL APPLICATION NO. 818 OF 2012
CUTTACK, THIS THE 20TH DAY OF NOVEMBER, 2012

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)

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Susama Seth,
Aged 47 years,
Wife of Shiba Shankar Seth,
Adarsha Marg, Ainthapali,
P.O.- Budharaja, Dist.- Sambalpur
Presently working as
Primary Teacher (PRT),
Kendriy Vidyalaya, Chakradharpur,
Jharkhand.

.....Applicant

Advocate(s) M/s. S.K.Purohit, A.K.Das,
A.K.Nayak.

VERSUS

Union of India represented through

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Santhgat Khetra,
Sahid Jyoti Singh Marg,
New Delhi-110016.
2. The Deputy Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office Bhubaneswar.
3. The Principal,
Kendriya Vidyalaya,
Chakradharpur, Jharkhand.
4. The Principal,
Kendriya Vidyalaya,
At/P.O.- Baraipali, Dist.- Sambalpur.
5. Elizabeth Patnaik,
Presently working as Primary Teacher (PRT),
Kendriya Vidyalaya, Niladribihar, Bhubaneswar

..... Respondents

Advocate(s)..... Mr. H.K.Tripathy.

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O R D E R (ORAL)

MR. A.K.PATNAIK, MEMBER (JUDL.):

Heard Mr. S.K.Purohit, Ld. Counsel for the applicant and Mr. H.K.Tripathy, Ld. Counsel appearing for the Respondents-KVS.

2. It seems from the records that the applicant has challenged the order under Annexure-6, which has been passed by the KVS, New Delhi. In the meantime, the applicant has also joined at his present place of posting at Chakradharpur and there is no impugned order passed by any authority of the State of Orissa. Hence, I find that this O.A. is not coming within the jurisdiction of this Bench.

3. Accordingly, this O.A. is dismissed being not maintainable before this Bench. However, Ld. Counsel for the applicant is granted liberty to approach the appropriate Bench to file fresh O.A.


(A.K. PATNAIK)
MEMBER(JUDL.)

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